

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 121

COMP.APPL/ 182(CH)2023

COMP.APPL/ 77(CH)2024

And

CP No. 96/Chd/Pb/2023

IN THE MATTER OF:

Kuldeep Kumar Garg

...

Petitioner

Versus

Gulistan Tv Network Pvt. Ltd.

...

Respondents

Under Section: 241(1), 242(4), CA 2013

Rule: 11 of NCLT, 2016

Order delivered on 05.04.2024

Due to Paucity of time, the matter could not be taken up today, hence
adjourned to 04.06.2024.

Sd/-

Court Officer